

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

COMPANY APPLICATION :

PETITION NUMBER : TCP/39/2016

NAME OF THE PETITIONER(S) : N. Thirumurthy & another

NAME OF THE RESPONDENT(S) : M/s Sree Pavithra Steels Private Limited & 6 others

UNDER SECTION : 397/398

S.No. Name (in Capital) Represented by Signature

1. For A.kimylsamy Associates B DESIKAN	R ₁ - R ₅	Denthani B.
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ORDER

Counsel for petitioner called but absent. No representation. Shri B Desikan, counsel for R1 to R5 present. The matter is posted for final arguments. Put up on 21.12.2016 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)